



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:-Transfers and postings.

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Order No: **28** -LD(Estt) of 2018.

Dated : 02 - 02 - 2018.

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In the interest of administration, sanction is accorded to the following transfers and postings of the Senior Assistant/Junior Assistants in the Department with immediate effect:-

1. Mr. Mohammad Saleem Dar on his placement as Senior Assistant is transferred from the office of Public Prosecutor, Ramban and posted in the District Litigation Office, Doda against available post;
2. Mr. Kuldeep Kumar on his placement as Senior Assistant is transferred from the office of Public Prosecutor, Reasi and posted in the District Litigation Office, Udhampur against available post;
3. Mr. Bashir Ahmad Dar on his placement as Senior Assistant is transferred from the office of 4th Additional Public Prosecutor, Srinagar and posted in the District Litigation Office, Ganderbal against available post;
4. Mr. Mohammad Ashraf Wani on his placement as Senior Assistant is transferred from the office of Additional Public Prosecutor, Anantnag and posted in the District Litigation Office, Ramban vice Mr. Fulail Chand;
5. Mr. Mohammad Yousuf Mir on his placement as Senior Assistant is transferred from the office of Public Prosecutor, Pulwama and posed in the District Litigation Office, Anantnag against available post;
6. Mr. Fulail Chand on his placement as Senior Assistant is transferred from District Litigation Office, Ramban and posted in the office of Public Prosecutor, Ramban vice Mr. Mohammad Saleem Dar;

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